

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 /2010

Dated: 1st September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Fashion Suitings (P) LimitedAppellant(s)

Versus

Ajmer Vidyut Vitran Nigam Limited & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan.
Counsel for the Respondent(s) : Mr. Shyam Moorjani

Order

Judgement is reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/ak

